

ITEM NO.18

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Criminal Appeal No(s). 1784/2023

HEM SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(Only CrI.A.No.637/2024 listed against this item)

WITH

CrI.A. No. 637/2024 (II)

Date : 17-05-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Aniruddha Purushotham, AOR
Mr. Dwibendu Shekhar, Adv.
Mr. Hritvik Singh, Adv.
Ms. Supriya Barik, Adv.

Mr. Avnish Singh, Adv.
Ms. Kanchan Kumari, Adv.
Mr. Vishal Yadav, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s)

Mr Dhawal Uniyal, Adv.
Ms. Sakshi Kakkar, AOR
Mr. Divyanshu Sahay, Adv.

UPON hearing the counsel the Court made the following
O R D E R

CrI.A. No. 637/2024

Sole respondent is duly represented.

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Original records have been received from High Court and Trial Court in main Crl. Appeal 1784/2023.

Parties may file additional documents, if any.

Registry to process the matter for listing before the Hon'ble Court as per rules.

APARNA AJITSARIA
Registrar